

(i) Strengthening of Revenue Administration and Updation of Land Records and

(ii) Computerisation of Land Records, provides financial assistance to the State Governments to modernise the revenue machinery, upkeeping/preservation of land records, expediting consolidation operation/survey settlement operation and also to computerise the available existing land records as well as to improve the delivery system of essential services including issuance of Kisan Pass Book at subsidized cost to small and marginal farmers and for similar other activities which may help updating, use and efficient maintenance of land records in the country. During the 8th Plan, under the first and second schemes, Rs. 79.92 crores and Rs. 39.76 crores respectively have been released as Central share to the States.

**Pump Houses for Disposal of Sewage  
Water in Delhi**

3911. SHRI RAM NATH KOVIND: DR.  
RANBIR SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether pump houses for disposal of sewage water have been constructed at different places of Delhi;

(b) if so, their locations and the amount spent for their construction;

(c) whether a similar pump house was constructed in Shalimar Bagh;

(d) if so, the pockets connected with this pump house;

(e) whether it is a fact that a large number of colonies have not been connected with this pump house, causing inconvenience to the residents; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN AFFAIRS &  
EMPLOYMENT (DR. U. VENKATES-  
WARLU): (a) Yes Sir.

(b) and (c) Delhi Water Supply & Sewage Disposal Undertaking has re-

ported that two sewage pumping stations have been set up during the last two years. The details are as below:—

(i) Jagriti Sewage Pumping Station  
Vikas Marg, in March, 1995 at a  
total cost of Rs. 105.00 lakhs.

(ii) Shalimar sewage Pumping Station  
near pocket U & V Shalimar Bagh  
in October, 1994 at a total cost of  
Rs. 442.00 lakhs.

(d) All pockets of Block 'A' and 'B' and  
pocket C, A & C, B of Shalimar Bagh have  
been connected with Shalimar Sewage  
Pumping Station near U & V Block, Shalimar  
Bagh.

(e) and (f) Delhi Water Supply & Sewage  
Disposal Undertaking has reported that the  
Shalimar Sewage Pumping Station has been  
connected with all the blocks in the area for  
which it was constructed.

After commissioning of this sewage  
pumping station, the peripheral sewer in this  
area which had been laid by Delhi  
Development Authority was found to be  
settled at one place which has already been  
replaced. Subsequently, one sewer was again  
found settled at two additional places.  
Tenders for repairing/replacing the same had  
already been invited by Delhi Water Supply  
and Sewage Disposal Undertaking.

**-Gas and Oil Output in Tamil Nadu**

3912. SHRI S. NIRAIKULATHAN: Will  
the PRIME MINISTER be pleased to state:

(a) what are the places where gas and oil  
have been struck in Tamil Nadu, so far;

(b) what is the out-put of gas and oil in  
these areas; area-wise; and

(c) whether Government propose to set up  
any petroleum/gas related or byproduct  
industry in Tamil Nadu?

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM AND  
NATURAL GAS (SHRI T.R. BAALU):

(a) Oil and gas have been struck in the following places in Tamil Nadu:—

1. Bhuvanagiri
2. Karaikal
3. Narimanam
4. Timvarur
5. Adiyakkamangalam
6. Nannilam
7. Kamalapuram
8. Tirukallar
9. Kovilkalappal
10. Mattur

11. Pallivaramangalam
12. Kuttanallur
13. Kizhvalur
14. Pundi
15. Attikadai
16. Vadaterru
17. Perungulam
18. Kutralam

(b) The details regarding oil and gas production rates during the first quarter of the current year 1996-97 from the fields/structures put on production in Tamil Nadu and Podicherry are as under:—

Sl. No.	Fields	Crude Oil Production (TPD)	Gas Production (MMSCMD)
1.	Narimanam	521	0.057
2.	Thiruvavur	102	0.078
3.	Kamalapuram	87	0.006
4.	Adiyakkamangalam	137	0.033
5.	Kovilkalappal	7	0.009
6.	Nannilam	31	0.040
7.	Kuttanallur, Pundi, PVM & Others	5	Neg.
Total		890	0.223

(c) (i) KJC plans to set up following bottling plants in Tamil Nadu during VIII Plan period (1992—97):—

Location	Capacity (000 tonnes)
Madras	66
Madurai	22
Mailaduturai	6
Trichy	22

(ii) IOC is proposing to lay a product pipeline from Madras to Madurai and to set up a grassroot refinery, 100% EOU in joint venture in Tamil Nadu.

(iii) A proposal of M/s BPCL for laying a product pipeline from Cochin to Karur is being considered for investment approvals. The proposal of Madras Refineries Limited for expansion of refinery by 3.00 MMTPA is also being considered for 1st stage approval.

**विकास दर का लक्ष्य**

3913. श्री ईश दत्त यादव: क्या योजना और कार्यक्रम कार्यान्वयन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने आठ प्रतिशत विकास दर का लक्ष्य निर्धारित किया है;

(ख) यदि हां, तो उक्त लक्ष्य प्राप्त करने की दिशा में क्या प्रयास किये गये हैं;

(ग) प्रयास किये जाने के बाद अब तक सरकार को क्या सफलता मिली है; और

(घ) क्या इन लक्ष्यों को प्राप्त करने में कोई कठिनाई आ रही है; यदि हां, तो तत्संबंधी ब्यौर क्या है?

**योजना और कार्यक्रम कार्यान्वयन मंत्रालय के राज्यमंत्री (श्री योगिन्द्र के. अल्लु):** (क) जी नहीं;

(ख) प्रश्न नहीं उठता;